Ministry of Education, decided that new courses would be based on well-defined manpower needs.

ग्रसम में भोजे गये केन्द्रीय सरकार के कर्म-चारियो पर अतिरिक्त क्यय

4116 श्रो फुलचन्द वर्माः

अमति जिशारी सिन्हा :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ग्रसम विधान सभा के चनावों के लिये दिल्ली तथा अन्य शहरों से केन्द्रीय सरकार के कर्मचारी भेजने के लिये सरकार को कितना ग्रतिरिक्त वित्तीय व्यय वहन करना पडा; ग्रौर

(ख) क्या इस ग्रतिरिक्त व्यय को केन्द्रीय सरकार द्वारा वहन किया जायेगा अथवा वह राज्य सरकार से लिया जायेगा ?

गह मंत्री (श्री पीo सीo सेठी) : (क) तथा (ख) केन्द्र तथा राज्य।संघ राज्य क्षेत्र सरकारों के बीच सम्मत व्यवस्थाग्रों के ग्रनसार, जब लोक सभा तथा राज्य विधान सभाग्रों के चनाव एक साथ होते हैं तो ऐसे चनावों के संचालन पर होने वाले समस्त व्यय को केन्द्र तथा सम्बन्धित राज्य सरकार के बीच 50 : 50 ग्राधार पर बांट लिया जाता है । तदानसार, एक मास की परि-लब्धियों तथा 1-1 गुण दैनिक भत्ते के बराबर मानदेय की एक मुझ्त राशि के भगतान पर केन्द्रीय सरकार द्वारा किये गये व्यय को भी उसी ग्राधार पर बांटा जाएगा ? किन्तु, इस संबंध में किए गए कुल व्यय को इस वयवस्था में बताना संभव नहीं है, क्योंकि चुनाव कार्य पर भेज गए प्रत्येक केन्द्रीय सरकारी कर्मचारी को भुगतान की जाने वाली एकमुश्त राशि उसकी कूल परिलब्धियों तथा असम में उसके प्रवास के दौरान उसे अनुज्ञेय

दैनिक भत्ते की दर (जो प्रत्येक व्यक्ति के मामले में ग्रलग ग्रलग है) पर ग्राधारित है । फिर भी, इस सम्बन्ध में किए गए कूल खर्च को, असम में लोक सभा तथा राज्य विधान सभा के चनावों के संचालन पर हुए खर्च को समेकित कर लेने के बाद, खर्च का जो हिस्सा केन्द्रीय सरकार का बैठेगा, उसमें मजरा कर दिया जाएगा ।

Agreement with Iran regarding Kudremukh Iron ore

4117. SHRI K. OBUL REDDY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that Government of Iran have agreed to take Kudremukh iron ore from 1984;

(b) if so, the names and status of the leader and other members of Iranian delegation who visited India in this regard, the outcome of discussions held with Indian counterparts:

(c) the details of terms and conditions of the agreement reached between the two countries keeping in view in earlier agreements;

(d) how much quantity of ore is expected to be lifted by Iran, and when first shipment is expected to leave India; and

(e) whether this supply of ore is on barter system or on payment?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N .K .P . SALVE): (a) No such firm indication from Government of Iran has been received as yet.

(b) and (c) An Iranian delegation comprising the following Members visited India in December, 1982 - January, 1983:-

1. Mr. Seyyed Mehdi Hosseini, Dy. Minister, Mines and Metals.

2. Mr. Asadoliah Saleh Ferouz, Dy. Minister and Managing Director

- 3. Mr. Hooshang Khoshnood, Expert. *
- 4. Mr. Hornoz Nassernia, Expert.
- 5. Mr. Reza Ashraf Samanani, Expert.
- 6. Mr. Yadollah, Razaes Moayed, Expert.
- 7. Mr. Majteba Hejazi, Expert.
- 8. Mr. Syed Jamal Emami, Expert.
 - 9. Mr. Yadollah Ahmedian, Expert.
 - 10. Mr. Ahmed Agdare, Expert.

The discussions have not concluded and are expected to be resumed after some time.

(d) A firm programme of off-take of concentrate by Iran has not been received as yet.

(e) Supply of concentrate, when it takes place, is likely to be on normal payment terms.

Number of Families raised above the poverty line

4118. DR. A. U. AZMI: Will the Minister of PLANNING be pleased to state:

(a) the number of families raised above the poverty line in the rural sector during the last three years;

(b) whether the number is keeping with the targets fixed in the Sixth Five Year Plan; and

(c) if not what are the reasons thereof and what are the salient steps taken to reach the envisaged target?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) Poverty estimates are based on periodic surveys of consumer expenditure conducted by the National Sample Survey Organisation. The last survey was conducted in 1977-78 and the next one is schedule for 1983. Thus the latest official esimates available arc only those for the year 1977-78. The poverty estimates so far attempted have been confined to number of persons and have not covered numbers of families. Figures of persons below the poverty line in intermediate years between two surveys of the National Sample Survey Organisation can, if at all, be computed only roughly by general extrapolation and making allowances for the growth performance of the economy, and for the effects of the different poverty alleviation programmes. On this basis, the estimates of numbers of people below the poverty line in the rural sector would work out to 259.6 million in 1979-80, to 235,7 million in 1980-81, and to 225.9 million in 1981-82.

(b) and (c) The target of persons to be lifted above the poverty line has been fixed for the Sixth Plan as a whole and there are no annual targets. For the Plan as a whole, it has been estimated that the number of persons below the poverty line in the rural sector would go down from 259.6 million in 1979-80 to 166.0 million simplify

इलेक्टानिक टेलीफोन उपकरणों

का निर्माण

4119. श्वी बोरे वीरे देसाई : क्या प्रधान मंत्री यह बताने की कृपा करेंगी कि :

(क) क्या इलेक्ट्रानिक्स ग्रायोग ने यह निर्णय किया है कि देश को इलेक्ट्रा-निक टेलीफोन उपकरणों का निर्माण करना चाहिए ;

(ख) यदि हां, तो क्या ग्रायोग राज्य इलेक्ट्रानिक्स निगमों को इन के निर्माण के लिए प्रमुख ग्रन्तर्राष्ट्रीय दूर-संचार कम्पनियों से प्रौद्योगिकी प्राप्त करने के लिये केन्द्रीयकृत एजेंसी की भूमिका निभाने के लिये सहमत हो गया है ;

(ग) यदि हां तो क्या कोई विस्तृत प्रस्ताव तैयार किया गया है; ग्रौर

(घ) इसका क्रियान्वयन कब तक हो जाने की संभावना है ?

इवेक्ट्रानिको विभाग में उपमंत्री (श्री एम० एस० संजोवों राव : (क) जी, हां।